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Ref. No. app-student-wing(writ/sc/ugc)

15th July, 2020

AUTHORITY LETTER

Mr. Rahul Kumar 5/o. Mr. Dhananjay Kumar R/o. Co-operative Colony, Dipugarha, Hazari Bagh, Jharkhand - National President of our student wing is hereby authorized to file, sign and verify the writ petition under Article 32 of the Constitution of India, which is to be filed before the Hon'ble Supreme Court of India concerning the students against the action of the Universities Grant Commission.

I wish him success.

SANPREET SINGH AJMANI Advocate, Supreme Court

National President Youth Bar Asso. Of India

B-3, Basement, Jangoura Extension, New Delhi - 14

SANPREET SINGH AJMANI ADVOCATE NATIONAL PRESIDENT - YBAI